

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS FOR

BUDGET SESSION

MONDAY, 8th APRIL, 2013

GOVERNMENT BUSINESS

1. Questions.
2. Shri CLIFFORD R. MARAK, MLA to call the attention of the Minister in-charge, Home (Police) under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in the “The Shillong Times” dated 09-03-2013 under the caption “ANVC-B cadre, GNLA worker arrested”.
3. Debate on Governor’s Address upto 12.00 noon.
4. Reply of the Chief Minister to the Debate on Governor’s Address.

*Shillong,
The 5th April, 2013.*

*Secretary,
Meghalaya Legislative Assembly.*